

**CENTRAL ADMINISTRATIVE TRIBUNAL,
LUCKNOW BENCH,
LUCKNOW.**

Original Application No. 332/00142/2018

This the 4th day of May, 2018

Hon'ble Dr. Murtaza Ali, Member-J

Guru Deen, aged about 62 years, S/o Late Shyam Lal, R/o Village Naraura Arjun, Post Badgavn, District Gonda.

.....Applicant

By Advocate : Sri Dharmendra Awasthi.

Versus

1. Union of India through the General Manager, North Eastern Railway, Headquarters Office, Gorakhpur.
2. Divisional Railway Manager, North Eastern Railway, Lucknow Division, Lucknow.
3. Senior Divisional Personnel Office, North Eastern Railway, Lucknow Division, Lucknow.
4. Senior Divisional Mechanical Engineer (D), North Eastern Railway, Gonda.
5. Divisional Mechanical Engineer (D), North Eastern Railway, Gonda.

.....Respondents.

By Advocate : Mrs. Prayagmati Gupta.

O R D E R (Oral)

That the present original application is preferred by the applicant under section 19 of the Administrative Tribunals Act-1985 with the prayer to direct the opposite parties to pay two increments which has been withheld and also for payment of salary for the period from 19.01.2010 to 31.01.2010 when he was not placed under suspension.

2. It has also been submitted that the applicant has preferred the representation on 22.02.2017 which is still pending for disposal.

3. At the outset the learned counsel for the applicant has submitted that the applicant shall be satisfied if the Competent Authority is directed to dispose of his representation dated 22.02.2017 (Annexure No. A-10) within specified period of time.

4. The learned counsel for the respondents has not raised any objection if said direction is issued.

5. In view of the above aforesaid limited prayer made by the counsel for the applicant and without commenting on the merits of the case as well as limitation, the instant O.A. is disposed of with a direction to competent authority/respondent no. 2 to decide the representation of the applicant dated 22.02.2017 (Annexure No. A-10) within a period of two months from the date of receipt of certified copy of this order by passing a reasoned and speaking order.

**(Dr. Murtaza Ali)
Member-J**

Vidya